GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:7283 ANSWERED ON:21.05.2012 COTTON DEVELOPMENT BILL Ponnam Shri Prabhakar;Venugopal Shri P.

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government is contemplating to draft the Cotton Development Bill;
- (b) if so, the details thereof alongwith objectives, provisions and salient features of the said Bill;
- (c) the details of views expressed by various States in this regard; and
- (d) the details of benefits of the said bill likely to be extended to the manufacturers?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

(a) to (e): Government has placed in public domain the draft Cotton Trade (Development and Regulation) Bill, 2012. The Bill seeks to safeguard the interests of the textile industry, trade and consumers. It will help in making a realistic assessment of the distribution and to assess consumption of raw cotton in the country. The draft Bill was discussed with the Members of the Cotton Advisory Board on April 18, 2012. Inter Governmental consultations with State Governments are being undertaken to evolve a consensus on the provisions of the draft bill.